



From

Registrar General,  
High Court of Uttarakhand,  
Nainital.

To

1. All the District Judges, Subordinate to the High Court of Uttarakhand.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Judges, Family Court, Dehradun, Haridwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
4. Chairman, State Transport Appellate Tribunal, Uttarakhand, Dehradun.
5. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun.
6. Registrar, State Consumer Redressal Commission, Uttarakhand, Dehradun.
7. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
8. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
9. Secretary, Lokayukta, Uttarakhand, Dehradun.
10. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
11. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.
12. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
14. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, Distt. Udham Singh Nagar.

C.L. No. 01 /UHC/Admin.A/2012

Dated: January 01, 2013.

**Subject: Regarding Annual Confidential Remarks.**

Sir,

In continuation of earlier Circular Letter No. 02 dated 12.03.2004 on the subject noted above, I am to inform that the Hon'ble Court is pleased to make partial modification at point 2 of Proforma 'A' of the aforementioned Circular Letter and has resolved that henceforth, for the assessment year 2012-2013 and onwards grading will be "Outstanding", "Very Good", "Good" and "Poor". There will be no grading of "Satisfactory / fair".

You are therefore, informed accordingly.

Yours faithfully,

(Ram Singh)

C.L. No. 07 /UHC/Admin.A/2012

Dated: January 01, 2013.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. Registrar (Judicial), Registrar (Protocol) Additional Registrar I and II.
4. I/c N.I.C., High Court of Uttarakhand, Nainital.
5. Guard file.

  
01-1-2013  
Registrar General